

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226 – IA/517(AHM)2024
ITEM No.227 – IA 128 of 2019
ITEM No.228 – IA 331 of 2020
ITEM No.229 – IA/824(AHM)2022
ITEM No.230 – IA/753(AHM)2023
in
CP(IB) 46 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sika Scchweiz Ag-Aliva Equipemement
V/s
Mekaster Engineering Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 02/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Vishal Dave, a.w Mr. Nipun Singhvi Adv., Mr. Mayur Jugtawat, Adv. & Mr. Rahul Bhavsar, Adv. Mr. Percy Kavina, Sr. Adv. a.w Mr. Vishal Dave IA 331
For the Respondent	: Ms. Minoo Shah, Adv. for applicant In IA 824 of 2022 & Respondent in IA 331/20 Mr. Ravi Karnavat, Adv. for respondent
For ED	: Mr. Bhagyodaya Mishra, Adv. in IA 331 of 2020
For EPFO	: Ms. Parinda Davawala, Adv. Mr. Naveen Kumar, Advocate for R-12 in IA 128/2019 Mr. Ajit Kumar Adv. a.w Mr. Vinay Bairagra for R-6, ,9,16 in IA 128 of 2019

ORDER

IA/517(AHM)2024

Heard Learned Counsel for the applicant.

Extension of liquidation period is granted for two months. In view of the above, IA 517 of 2024 is disposed-off.

IA 128 of 2019

List for further consideration on 30.04.2024

IA 331 of 2020

Ld. Counsel for respondent no.1 i.e ED appeared. Heard the Learned Sr. Counsel for the applicant in the matter and Ld. Counsel for respondent No.1. Ms. Minoo Shah appears for respondent no.2 and stated that the matter in the IA 824 of 2022 awaits the decision in this matter where she is the applicant.

Ld. Counsel for the applicant is directed to once again serve notice upon respondents who are not appearing in the matter by appropriate procedure and file fresh proof of service. Ld. Counsel for the ED is directed to appear physically on next date of hearing and argue the matter.

List for further consideration on 30.04.2024.

IA/824(AHM)2022 & A/753(AHM)2023

List for further consideration on 30.04.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**